

(b) the details of assistance provided by Government to the above entrepreneurs of Rajasthan State ?

THE MINISTER OF STATE IN THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI GIRIRAJ SINGH): (a) and (b) The Government is aware of the fact that Rajasthan has a lot of potential for expansion of MSMEs. The Ministry of MSME is implementing various Central Sector Schemes for assisting MSMEs in the country including in Rajasthan. Some of the major schemes implemented include Credit Guarantee Fund Trust for Micro and Small Enterprises (CGTMSE) Scheme, Credit Linked Capital Subsidy Scheme (CLCSS) and MSE-Cluster Development Programme etc. Under the Cluster Development Programme, ₹ 139.35 lakh was provided to Rajasthan for infrastructure development projects during the 12th Five Year Plan. Under CLCSS, till 30-11-2015, 2,064 units were provided subsidy for an amount ₹ 13187.83 lakh. Under the CGTMSE till 30-11-2015, 67,647 of credit proposals were approved with an amount of ₹ 344217.69 lakh.

Indian workers dying in Qatar

2169. SHRI T.K. RANGARAJAN: Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state:

(a) whether Government is aware of the Amnesty International Report which said that 279 migrant workers died in Qatar in 2014 while constructing the FIFA Stadium;

(b) if so, the steps taken by Government to mitigate the hardship; and

(c) whether Government would secure suitable compensation for these workers from the overseas employer?

THE MINISTER OF OVERSEAS INDIAN AFFAIRS (SHRIMATI SUSHMA SWARAJ): (a) Yes Sir. The Amnesty International has reported that 279 Indian migrant workers died in Qatar in 2014. The report also states that these figures are of migrant workers deaths from all causes, including fatalities, not directly related to labour conditions. Indian Mission in Qatar, has also pointed out that a co- relation cannot be established between cases of demise of Indian migrant workers and the ongoing preparations for FIFA World Cup in 2022.

(b) and (c) The Embassy accords top most priority to the safety, security, well being and welfare of Indian nationals in Qatar, especially in low-income categories. Whenever, the Embassy is approached regarding any Indian national in distress, the same is followed up, at various levels, with the authorities concerned in the Government of Qatar swiftly and actively. India and Qatar also have a Joint Working Group on Manpower which provides a useful mechanism for engaging on these issues.

The Embassy in coordination with Indian Community Benevolent Forum (ICBF), an Indian community organization functioning under the aegis of Embassy of India, helps Indian workers in Qatar, through free medical camps and holds campaign to spread general health awareness, among the Indian workers, from time to time.

As per Qatari law, the employer is liable to pay indemnities to the employee for injuries/disabilities suffered by the latter at the worksite, based on medical report by the health authorities. In case of death at work-site due to an accident, QR 200,000 is payable to the kith and kin of deceased worker.

Decline in Indians going to Gulf countries

2170. SHRI ABDUL WAHAB: Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state:

(a) the number of Indians who have gone to the Gulf countries in the last three years;

(b) whether there is a decline in the number of labour class going to the Gulf countries;

(c) if so, in what way Government is seeing such decline in terms of increasing unemployment in the country; and

(d) if so, in what manner Government is going to address the issue?

THE MINISTER OF OVERSEAS INDIAN AFFAIRS (SHRIMATI SUSHMA SWARAJ): (a) The number of Indian workers granted emigration clearance for going to the six Gulf countries on work visa, during the last three years is given in the Statement (*See below*).

(b) No, Sir. It is evident from the data given in the Annexure that the total number of such workers going to the Gulf countries has not declined.

(c) and (d) Do not arise.

Statement

Number of Indian workers granted emigration clearance for going to the six Gulf countries on work visa, during the last three years

Sl. No.	Country	2012-13	2013-14	2014-15
1.	Bahrain	20598	15073	16314
2.	Kuwait	58865	76474	78396
3.	Oman	80334	57337	57458